

Per Tribunal:

Case is taken out from
Sine-die notice to that
effect is displayed on Notice
Board/Bar Association & Advocates.
Case is listed to F.H.on 11/06/03.

SECTION OFFICER.

TRIBUNAL'S ORDER

Date: 11.6.2003

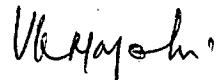
Shri S.P.Saxena, Learned counsel for the
Applicant.

Shri R.K.Shetty, Learned counsel for the
Respondents.

Shri Saxena, Learned counsel for the
applicant submits that the relief claimed by the
Applicant has been granted to him. As such he
wants to withdraw this OA.

O.A. is disposed of as infructuous.


(Shanker Raju)
Member (J)


(V.K. Majotra)
Member (A)

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